

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 24.08.2021 (TUESDAY)**

**COURT – II (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)**

### **For Orders**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp. App. (AT) (Ins) No. 1097 of 2019	Mr. G. Eswara Rao Vs. Stressed Assets Stabilisation Fund & Anr.	Mayank Jain	Sidhartha Barua Praful Jindal-R1

### **For Admission (Fresh Cases)**

2.	Comp. App. (AT) (Ins) No. 610 of 2021	Keshav Agrawal Vs. Abhijit Guhathakurta & Ors.	Deepali Guhathakurta	
3.	Comp. App. (AT) (Ins) No. 612 of 2021	Rajesh Narang Vs. Durha Vitrak Pvt. Ltd. & Anr.	Rajat Bhardwaj	
4.	Comp. App. (AT) (Ins) No. 625 of 2021	Amit Suresh Bhatnagar Vs. Dharit Kishorbhai Shah & Anr.	Neeha Nagpal	
5.	Comp. App. (AT) (Ins) No. 626 of 2021	AVJ Heightss Apartment Owners Association Vs. India Infoline Finance Ltd. & Anr.	Shashank Agarwal	
6.	Comp. App. (AT) (Ins) No. 631 of 2021	MAKP Developers Pvt. Ltd. Vs. Niraj Kumar Agrawal	Piyush Sachdev	
7.	Comp. App. (AT) (Ins) No. 637 of 2021	Vinod Tarachand Agrawal Vs. —	Monaal Davawala	
8.	Comp. App. (AT) (Ins) No. 638 of 2021	Ruchira Poddar & Anr. Vs. Niraj Kumar Agrawal	Piyush Sachdev	

**For Admission (After Notice)**

9.	Comp. App (AT) (Ins) No. 61 of 2020	Sagar Shankar Bait Vs. Asset Reconstruction Company India Ltd. & Ors.	Prashant S. Kejale	Usha Singh-R1 Manoj Kumar Mishra-RP
10.	Comp. App. (AT) (Ins) No. 475 of 2021	KKR India Financial Services Ltd. Vs. Sintex Plastics Technology Ltd and Ors.  <b>With</b>	Shankh Sengupta	Henna George-R1 Keyur Gandhi-R3 Hafeez Patarwala-R4 Shubhabrata Chakraborti
11.	Comp. App. (AT) (Ins) No. 577 of 2021	Amit Dinesh Chandra Patel Vs. KKR India Financial Services Ltd. & Anr.	Heena George	Vividh Tandon Deepak Joshi Kaazvin Kapadia Angelika Awasthi-R1
12.	Comp. App. (AT) (Ins) No. 498 of 2021	Anshdeep Chaddha Vs. S.E. Power Ltd. & Anr.	Jaya Goyal	Harshal Kumar-R1
13.	Comp. App. (AT) (Ins) No. 556 of 2021	Ferrous Township Pvt. Ltd. Vs. Satya Narain Garg & Ors.	Pulkit Malhotra	
14.	Comp. App. (AT) No. 35 of 2021	Ramesh B. Desai & Anr. Vs. Sayaji Industries Ltd. & Ors.  <b>With</b>	Henna George	Sandeep Singhi Anushree Kapadia-R1 Kausar Husain-R2 & R3
15.	Comp. App. (AT) No. 84 of 2021	Ramesh B. Desai Vs. Sayaji Industries Ltd. & Ors.	Heena George	Anushree Kapadia Devang Nanavati Sandeep Singhi Anvi Majumdar-R1
16.	Comp. App. (AT) No. 44 of 2021	SKS Power Generation (Chhattishgarh) Ltd. Vs. Agritrade Power Holdings PTE. Ltd. & Ors.	Soumya Dutta	Aniketh Nair Naushad Engineer-R1 Aditya Pimple-R12 & R14 Suprna Srivastava-R16 Atul Sharma-R17 Bishwajit Dubey

**For Hearing**

17.	Comp. App. (AT) (Ins) No. 716 of 2020	Rajan Arora & Ors. Vs. MMR Saha Infrastructure Pvt. Ltd.	Ashish Verma	N.P. Singh Sachin Awana
18.	Comp. App. (AT) (Ins) No. 220 of 2021	Intec Capital Ltd. Vs. Arvind Gaudana IRP Vrundavan Ceramic Pvt. Ltd.	Rajat Katyal	Aastha Mehta-RP

19.	Comp. App. (AT) (Ins) No. 216 of 2021	Satya Prakash & Ors. Vs. Bhusan Power & Steel Ltd. Through Monitoring Agency & Anr.	Rakesh Kumar	Charu Bansal Prabha Simran Kaur- R1
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**For Directions - to Settle Date**

20.	Comp. App. (AT) (Ins) No. 584 of 2021	Punjab National Bank Vs. Ashish Chhawchharia & Ors.	Ankit Raj	Dhiraj Kumar
21.	Comp. App. (AT) (Ins) No. 478 of 2021	Nabinagar Power Generating Company Ltd., Nabinagar Super Thermal Power Project Vs. Ram Ratan Modi, Liquidator of D C Industrial Plant Services Pvt. Ltd.	R. Sudhinder	Azeem Khan
22.	Comp. App. (AT) No. 64 of 2020  <b>Part Heard</b>	Deepak Kishan Chhabria & Anr. Vs. Orbit Electricals Pvt Ltd & Ors.	Mohit Chadha	Mahesh Agarwal Nishant Rao Shikhilsuri-R1 Nikita Thapar-R1 Himanshu Satija-R2 Abhijeet Sinha-R3,4 Shivam Wadhwa-R6
23.	Competition. App. (AT) No. 02 of 2021	Inguran Sorting Technologies LLP Vs. Competition Commission of India & Ors.	Pranjal Prateek	

**02:00 PM**

**In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial)**

**For Hearing**

24.	Comp. App. (AT) (CH) (Ins) No. 53 of 2021	Yogesh Kundra Vs SEW & Prasad Joint Venture & Anr.	Varsha Banerjee Amir Bavani	V. Lakshmi Narayanan Harshini Jothiram- R1
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**By order of Hon'ble Officiating Chairperson  
-sd/-  
Registrar**